

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2018

PETITION NUMBER : CP/634/IB/2017

NAME OF THE PETITIONER(S) : G.V.RAVIKUMAR

NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICE LTD

UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For Co c and Rp
del. for for
Shri Surana and
Surana.

for Co c and
Rp

~~Counsel for Applicant~~
Mohammed Umar
for B. Dhanaraj

Counsel for Applicant

(23)

MA/356/2018 IN CP/634/IB/2017

ORDER

Counsel for Applicant present. Counsel for COC/RP present and submitted that an order was passed in the matter for approving the resolution plan submitted by the RP earlier by this Tribunal. Counsel for Applicant prayed for time for verifying the order and to make submissions, if any. At request, time is enlarged for hearing submissions. **Put up on 11.09.2018.**


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr